

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II**

**SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 15.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	CP(IB) No.250/9/HDB/2020
<b>NAME OF THE COMPANY</b>	Acquint Engineers and Infrastructure (P) Ltd
<b>NAME OF THE PETITIONER(S)</b>	Ch Raja Babu
<b>NAME OF THE RESPONDENT(S)</b>	Acquint Engineers and Infrastructure (P) Ltd
<b>UNDER SECTION</b>	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**


Learned counsel for the Operational Creditor appeared.

No one appeared for the Corporate Debtor.

We direct the Operational Creditor to submit the Master Data of Corporate Debtor within a week, by way of Affidavit.

Matter stands adjourned to 13.08.2021.

  
MEMBER TECHNICAL

  
MEMBER JUDICIAL